

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA. No. 883/JP/2019
निर्धारण वर्ष / Assessment Years : 2017-18

Smt. Niyati Bhandari Jaipur	बनाम Vs.	The DCIT, Central Circle-2, Jaipur
ज्वस्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AJAPC6159P		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : None (Appeal withdraw)
राजस्व की ओर से / Revenue by : Miss. Chanchal Meena (ACIT)

सुनवाई की तारीख / Date of Hearing : 30/06/2020
उदघोषणा की तारीख / Date of Pronouncement : 30/06/2020

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

The assessee has filed the present appeal against the order of Id. CIT(A)-IV, Jaipur dated 22.04.2019 for the assessment year 2017-18 wherein he has confirmed the levy of penalty of Rs. 91,238/- U/s 271AAB of the IT Act.

2. The assessee has moved an application stating that she has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid penalty imposed by the AO and confirmed by the Id. CIT(A). It was accordingly requested that she may be allowed to withdraw the

present appeal. The Id. DR did not raise any specific objection in accepting the said prayer of withdrawal by the assessee.

3. In view of above, the prayer of the assessee is accepted and the appeal is dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 30/06/2020.

Sd/-

Sd/-

(विजय पाल राव)

(विक्रम सिंह यादव)

(Vijay Pal Rao)

(Vikram Singh Yadav)

न्यायिक सदस्य / Judicial Member

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 30/06/2020.

*Ganesh Kr.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Smt. Niyati Bhandari, Jaipur
2. प्रत्यर्थी / The Respondent- DCIT, Central Circle-2, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 883/JP/2019 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar